GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA STARRED QUESTION NO.123 TO BE ANSWERED ON 26.07.2018

ASSESSMENT OF DDUGJY

*123. PROF. PREM SINGH CHANDUMAJRA:

Will the Minister of POWER be pleased to state:

- (a) whether the Government has made any performance assessment of the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in Punjab;
- (b) if so, the details and the outcome thereof indicating the number of villages electrified during the last three years along with the number of unelectrified villages in the State;
- (c) whether any steps have been taken to electrify the remaining villages; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO.123 TO BE ANSWERED IN THE LOK SABHA ON 26.07.2018 REGARDING ASSESSMENT OF DDUGJY.

(a): Under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), projects of Rs.251.99 crore have been sanctioned for State of Punjab. The status of sanctioned works and their progress as on 22.07.2018 is as under:-

Sr. No.	Item	UoM	Sanctioned Quantity	Achievement
1	Feeder Separation (11 KV Line)	cKm	13.61	-
2	33/11 KV Substation: (a) New (b) Augmentation	Nos.	-	-
3	Metering (a) Consumer (b) Distribution Transformer (c) Feeder	Nos.	254565 - -	-
4	Distribution Transformer	Nos.	1721	-
5	33 & 66 KV Line	cKm	-	-
6	11 KV Line	cKm	625.87	37.70
7	LT Line	cKm	17.33	-
8	SAGY Villages	Nos.	20	-

In addition to this, Punjab State Power Corporation Limited (PSPCL) has also been allowed to utilize Rs.149.21 crore for Feeder Separation from the DDUGJY-RE funds which had remained unutilized earlier.

- (b): Performance of DDUGJY is regularly monitored by Ministry of Power for the entire country including the State of Punjab. There was no un-electrified village reported by the State of Punjab as on 1st April, 2015.
- (c) & (d): Does not arise.
